

Declaration of Assets and Liabilities

Year....2024-2025

	I,MANISH KANT THAKUR, Son ofLATE SHRI ANIL KUMAR THAKUR,
Solf	_aged41 years, belonging toBIHAR VIDHAN SABHA, SECRETARIAT
1112	service and presently working asLIBRARY ATTENDENT
9/1/2	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
	myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) NITA KUMARI	Dependant-1 YASODA DEVI	Dependant-2 NIKHIL RAJ	Dependant-2 NAMRATA KUMARI			
(i)	Cash	5000/-	2,000/-	NIL	NIL	NIL			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1000/-	1,000/-	NIL	NIL	NIL			
(iii)	Bonds, Debentures and Shares in companies NIL		and Shares in		and Shares in		NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	7816 / YEAR PNB MET LIFE NIL 25000/YEAR		NIL	SUKANYA SAMRIDHI YOJANA 6000/YEAR				
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL			
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL			
vii)	Other assets, such as values of claims / interests	NIL	· NIL	NIL	NIL	NIL	(**)		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

M.K. Thaky

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	Nume	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	HOUSE 1195 SQURE FEET, DEOGHAR, JHARKHAND		NIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Others (such as interest in property)	NIL	NIL			A TORREST AND A STATE OF THE ST

(2) I give herein below the details of my liabilities $\!\!\!/$ overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2025		
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL, PATNA	6,06,000/-		
	(ii) Loans from financial institutions (iii) Government Dues:				
	(a) dues to departments dealing with government accommodation				
	(b) dues to departments dealing with supply of water	NIL			
	(c) dues to departments dealing with supply of electricity				

	(d) dues to depa dealing with telep							
	(e) dues to depa dealing with gove	rtments						
	transport (includi	ng						
	(f) Other dues, if							
(b)	(i) Income Tax in	cluding						
(5)	surcharge [Also in	ndicate						
	the assessment y which Income Tax					NIL		
	filed. Give also Pe	ermanent						
	Account Number (ii) Wealth Tax [A							
	indicate the asses	sment						
	year upto which V Tax return filed.]	Vealth						
	(iii) Sales Tax [Or	nly in						
	case of proprietar	У						
	(iv) Property Tax							
c.	Personal Detail							
GPF/C	PF/PRAN No. :-	1101	125365638	}		1		
Gende	r :-	M	(M/F)					
Data	£ D:th							
Date o	of Birth :-	3 1	1 2	1	9	8	3	(DD/MM/YYYY)
Class/	Group :-	С	(A/B/C)					
Cadre	: :	ВІ	IHAR LEGI	SLATIV	Æ ASS	EMBL	Y SECR	ETARIAT
		(Full Name	e e.g. B.A.S	Bihar	Admini	strativ	e Service	2,
		B.S.S B	Bihar Secret	ariat Se	rvice e	tc.)		
Home D	District :-	BANKA						
				,				
	I hereby declare edge and belief.	that the	above de	tails a	re tru	e to t	he best	of my
			Signa	ture .	. [M.	K	Thak	J
			Name	of Em	ployee	:MA	NISH KA	NT THAKUR
Place:	PATNA		Designation:LIBRARY ATTENDENT					
Date: 11 - 02 - 2025			Department:LIBRARY					

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

M.K. Thakis